

Grant of Interim Relief to Central Government Employees

5361. SHRIMATI V. JEYALAKSHMI: Will the Minister of FINANCE, AND REVENUE AND BANKING be pleased to state:

(a) whether pending the report to be submitted by the Committee set up to review the cost of living index, Government have considered the question of granting interim relief to the Central Government employees to enable them to set off the increased cost of living in the light of the spiralling prices;

(b) if so, the decision taken in this regard; and

(c) if the answer to (a) above be in the negative the reasons therefor?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) No, Sir.

(b) Does not arise.

(c) According to the dearness allowance formula recommended by the Third Pay Commission, dearness allowance was payable to the Central Government employees after every 8 point increase above 200 points in the 12-monthly average of the All-India Average Consumer Price Index for Industrial Workers (General) (1960=100). The 13 instalments of dearness allowance which Central Government employees are in receipt at present on the basis of the formula are in full and final settlement of price rises upto the average index level of 304. Therefore, the question of payment of any interim relief to the employees in the meantime does not arise.

Declaring of Visakhapatnam as B-2 City

5362. SHRI DRONAMARAJU SATYANARAYANA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether the population of Visakhapatnam now exceeds five lakhs; and

(b) if so, whether Government propose to declare Visakhapatnam as a B-2 city?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). For classification of a city as a B-2 class city for the purpose of payment of house rent allowance and compensatory (city) allowance to the Central Government employees its population as revealed in the last decennial census should exceed 4 lakhs. As per 1971 census, the population of Visakhapatnam Urban Agglomeration was only 3,63,467 and that of its Municipality was 3,52,504. Visakhapatnam does not, therefore, qualify for being classified as a B-2 city.

राष्ट्रीयकरण के बाद पंजाब नेशनल बैंक द्वारा दिये गये विज्ञापन

5363. श्री राम नरेश कुशवाहा: क्या कित्त तथा राजस्व और बैंकिंग मंत्री यह बताने की कृपा करेंगे कि:

(क) पंजाब नेशनल बैंक के राष्ट्रीयकरण के बाद से वर्तमान मैनेजर की नियुक्ति से पूर्व तक प्रति वर्ष कितने विज्ञापन दिये गये थे और उन विज्ञापनों पर कितनी धनराशि खर्च की गई; और

(ख) वर्तमान मैनेजर के पदग्रहण के बाद में कुल कितने विज्ञापन दिये गये और वे विज्ञापन किन-किन समाचार-पत्रों को दिये गये हैं?

कित्त तथा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल): (क) 19 जुलाई, 1969 अर्थात् देश के बड़े-बड़े 14 भारतीय बैंकों के राष्ट्रीयकरण की तारीख से 31 जुलाई, 1975 अर्थात् वर्तमान अध्यक्ष द्वारा कार्यभार सम्भालने की तारीख तक की अर्थात् के वी राम पंजाब नेशनल बैंक ने 34,77,79.90 रुपये की लागत पर, सामान्य समाचार विज्ञापन,

स्मारिकाओं की शर्तों, भरती, या ज.ए. सं. ह.ने के लिए टैडरो के वास्ते विज्ञापन और शाखाओं के स्थान बदलने के परिणामस्वरूप पते बदलने की सूचना देने के विज्ञापन मिलाकर 7342 सप्तिहों (इंसर्गनों) के देने की सूचना दी है। वर्षवार आंकड़े सभा पटल पर रखे गये विवरण में दिये जा रहे हैं। (प्रश्नालय में रखा गया। देखिये संख्या एल टी -866/77)

(ख) 1-8-1975 से 30-6-1977 तक की अवधि में समाचार पत्रों को 2341 सप्तिहों (इंसर्गनों) दिये जाने की सूचना दी गई है। समाचारपत्रों/पत्रिकाओं के नाम सभा पटल पर रखे गये विवरण II में दिये जा रहे हैं। (प्रश्नालय में रखा गया। देखिये संख्या एल टी 866/77)

बिहार में बेरोजगार प्रशिक्षित पायलट

5364. श्री बीरेन्द्र प्रसाद : क्या पर्यटन और नागर विमानन मंत्री यह बताने की कृपा करेंगे कि बिहार राज्य में कितने प्रशिक्षित पायलट बेकारी की समस्या का सामना कर रहे हैं ?

पर्यटन और नागर विमानन मंत्री (श्रीपुरुषोत्तम काँशिक) : प्रशिक्षित सूचना एकत्रित की जा रही है और सभा पटल पर रख दी जायगी।

Development of Tourist Centres in J & K

5365. SHRI BALDEV SINGH JAS-ROTHA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state whether there is any proposal in the Central Sector to develop Poonch and Nurichamb as Tourist Centres in Jammu and Kashmir?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTAM KAUSHIK): No, Sir. There is no such proposal in the Central Sector.

Vacation of Safdarjang Airport

5366. SHRI SURAJ BHAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Civil Aviation Department had been considering to dismantle some hangars at Jaipur, Udaipur and other places to bring the same to Safdarjang airport so that Shri Sanjay Gandhi's Maruti Technical Services could be housed there;

(b) whether Government vacate its hangar at Safdarjang for Maruti Technical Services;

(c) if so, what was the cost of dismantling these hangars;

(d) had the Government approved Maruti Technical Services as an unapproved firm and had the necessary notification been issued to aircraft operators; and

(e) if not, how the material offered by the said firm were being approved and recommended by the Aeronautical Inspection Department for purchase by a large number of operators and States?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTAM KAUSHIK): (a) to (c). The matter is under enquiry and the facts of the case will be placed on the Table of the Sabha after the enquiry is completed.

(d) The Government had not approved the Maruti Technical Services Ltd. as an approved firm and hence question of any notification did not arise.

(e) At no stage did the Civil Aviation Department advise any State Government or aircraft operator to buy material from the Maruti Technical Services Ltd.